

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.12.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 1022 of 2021	Bank of India Vs. Naresh Seth  <b>With</b>	Ashish Rana	Abjjeet Sinha Milan Negi
2.	Comp. App. (AT) (Ins) No. 1024 of 2021	Bank of India Vs. Vinod Kumar Ambavat Resolution Professional for Actif Corporation Ltd.	Ashish Rana	Abjjeet Sinha Milan Negi
3.	Comp. App. (AT) (Ins) No. 1034 of 2021	Ravindra Loonkar Resolution Professional of ACIL Ltd. Vs. Official Liquidator (Attached to High Court of Delhi)	Ashly Cherian	
4.	Comp. App. (AT) (Ins) No. 1035 of 2021	Puneet Kumar (Suspended Director of Nysa Communications Pvt. Ltd.) Vs. Computer Junction Private Ltd. & Anr.	Shadab Alam	
5.	Comp. App. (AT) (Ins) No. 1036 of 2021	J N Arora Trading Company (Through its Partner Shri Rajiv Arora) (Operational Creditor) Vs. Ashok Kriplani	Manubhav Anand	
6.	Comp. App. (AT) (Ins) No. 1038 of 2021	Tricounty Premier Hearing Services INC Vs. State Bank of India & Ors.	Nikhil	
7.	Comp. App. (AT) (Ins) No. 1040 of 2021	Canara Bank (erstwhile Syndicate Bank) Vs. Supreme Alloys Ltd. & Anr.	Abhishek Naik	

8.	Comp. App. (AT) (Ins) No. 1042 of 2021	Shaila Clubs & Resorts Pvt. ITd. Vs. Meghna Rajeev Kore & Ors.	Varun khanna	Meenakshi Rawat
9.	Comp. App. (AT) (Ins) No. 1043 of 2021	Greymatter Entertainment Pvt. Lts. Vs. Pro Sportify Pvt. Ltd.	Ashkrit Tiwari	

**For Admission (After Notice)**

10.	Comp. App. (AT) (Ins) No. 457 of 2021	Manish Kumar Gupta Resolution Professional for Three C Projects Pvt. Ltd. Vs. New Okhla Industrial Development Authority & Anr.  <b>With</b>	Milan Singh Negi	Rachit Mittal
11.	Comp. App. (AT) (Ins) No. 458 of 2021	Committee of Creditors of Three C Projects Pvt. Ltd. Through its Authorized representative Mr. Durga Das Agrawal Vs. New Okhla Industrial Development Authority & Anr.  <b>With</b>	Prateek Gupta	Rachit Mittal
12.	Comp. App. (AT) (Ins) No. 460 of 2021	Lotus Zing Flat Owners Welfare Association Vs. New Okhla Industrial Development Authority & Anr.	Renuka Iyer	Rachit Mittal
13.	Comp. App. (AT) (Ins) No. 622 of 2021	Hemant Agarwal Vs. Santosh Associates & Anr.	Manish Raghav	Divya Jagga Sumit Shukla
14.	Comp. App. (AT) (Ins) No. 779 of 2021	Reliance Asset Reconstruction Company Ltd. Vs. Narendra Plastics Pvt. Ltd.	Amit Mahaliyan	Prateek Kumar Raveena Rai
15.	Comp. App. (AT) (Ins) No. 911 of 2021	Koncentric Investments Ltd. & Anr. Vs. Standard Chartered Bank, London & Anr.	Kunal Cheema	Pallavi Kumar
16.	Comp. App. (AT) (Ins) No. 961 of 2021	Eastern Power Distribution Company Vs. Maithan Alloys Ltd. & Ors.	Rakesh K. Sharma	Supriyo Gole Shambo Nandy

17.	Comp. App. (AT) (Ins) No. 966 of 2021	Rishi Kapoor Vs. Kashi Vishwanathan Sivaraman Resolution Professional of Kindle Developers Pvt. Ltd.	Akhil Shankhwar	Prateek Kushwaha- R1
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**For Hearing**

18.	Comp. App. (AT) (Ins) No. 533 of 2019	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors.	Pallavi Pratap	Charu Bansal Vaijayant Paliwal Nikhil Mathur-R2 Anup Kumar-R3
19.	Comp. App. (AT) (Ins) No. 22 of 2021	Regional Provident Fund Commissioner, Vadodara Vs. Mangesh V. Kekre & Anr.	Manish Dhir	Rajat Lohia-R1 Gursat Singh Vachher-R2
20.	Comp. App. (AT) (Ins) No. 321 of 2021	Sandeep Garg & Anr. Vs. DMI Finance Pvt. Ltd. & Anr.	Manish Paliwal	Kinshuk Chatterjee Sumit Chander-R1 Shashwat Anand Adya Singh-R2
21.	Comp. App. (AT) (Ins) No. 666 of 2021 & I.A. No. 1749 of 2021	Shiv Kumar P. Salunkhe Vs. Deepak Maini	Sangeeta Mishra	Abhishek Anand

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By order of Hon'ble Chairperson  
-sd/-  
Registrar